GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 3186 TO BE ANSWERED ON DECEMBER 18, 2025

HOUSING FOR ALL

NO. 3186. SHRI PRADYUT BORDOLOI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the implementation of the Pradhan Mantri Awas Yojana Urban (PMAY-U) 2.0 and other urban housing schemes to ensure "Housing for All", if so, the status of number of houses sanctioned, completed and occupied, State-wise and if not, the reasons therefor;
- (b) whether any initiatives have been taken to improve urban infrastructure including transport, sanitation, water and housing in Tier-II and Tier-III cities and peripheral areas, if so, the details thereof including budget, timelines and projects initiated and if not, the reasons therefor;
- (c) whether the Government has mechanisms for monitoring urban development projects ensuring inclusion of economically weaker sections and addressing urban migrants' housing needs, if so, the details and findings thereof and if not, the reasons therefor; and
- (d) the details regarding the latest evaluation of urban housing and infrastructure programmes, gaps identified, corrective action taken and budget utilisation for the purpose?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing, water, sanitation and other basic amenities for their citizens are implemented by States/Union Territories (UTs) in their respective areas. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs to provide transport, sanitation, water and housing in urban areas of the country including in Tier-II and Tier-III cities through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U) & PMAY-U 2.0, Atal Mission for Rejuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Swachh Bharat Mission - Urban (SBM-U) & SBM-U 2.0 and PM e-Bus Sewa.

MoHUA has been implementing PMAY-U since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries including slum dwellers in next five years. PMAY-U 2.0 has dedicated a Affordable Rental Housing (ARH) vertical. The scheme guidelines can be accessed at https://pmayurban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf.

Based on the project proposal submitted by States/UTs, a total of 122.06 lakh houses, including 10.43 lakh under PMAY-U 2.0, have been sanctioned under the schemes by the Ministry, so far. Out of which, 113.85 lakh houses have been grounded and 96.02 lakh are completed/delivered to the beneficiaries across the country as on 24.11.2025. The State/UT-wise number of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 are at Annexure.

As per the Scheme Guidelines of PMAY-U 2.0, the scheme is monitored at all three levels: City, State and Central Government. CSMC monitors project formulation and project implementation including stage-wise progress of houses and financial progress amongst others. States/UTs and Cities have to develop suitable mechanisms for effective and efficient monitoring of the progress of Mission at various levels. The Ministry conducts regular review meetings with States/UTs to monitor the progress of the scheme to ensure the completion of houses and occupancy within the stipulated timeframe.

The SBM-U benefits entire cities and is implemented across 4,910 Urban Local Bodies (ULBs). Funds are provided to States/UTs for constructing Community/Public Toilets (CT/PTs) and Individual Household Latrines (IHHLs). CTs and IHHLs primarily serve underprivileged households, while PTs cater to the general public and floating population.

Under SBM-U 2.0, Central funds are released based on State/UT action plans approved by State Level Technical Committees and then passed on to ULBs. Funds are allocated for the full mission period, not annually. The total financial outlay for SBM-U 2.0 is ₹1,41,600 crore, including ₹36,465 crore as committed Central Assistance. By October 2019, all ULBs in 35 States/UTs were declared ODF following the construction of

63.81 lakh IHHLs (108% of target) and 6.36 lakh CT/PT seats (125% of target). Progress is regularly monitored through continuous interaction with State/UT officials, weekly expenditure reviews, and field visits by Central teams.

Under AMRUT scheme, State Annual Action Plans (SAAPs) amounting to ₹77,640 crore including committed Central Assistance of ₹36,035.79 crore have been approved for projects in all States/UTs for the entire Mission Period. So far, Central Assistance amounting to ₹34,900.97 crore has been released to States/UTs for AMRUT projects for water supply, sewerage & septage management, storm water drainage, green spaces & parks and non-motorized urban transport.

AMRUT 2.0 is launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Under the Mission, States/ Union Territories (UTs) are empowered to select appraise, appraise, prioritise and implement projects. Against total allocated Central share of ₹66,750 Cr. for projects under AMRUT 2.0, ₹66013.77 Cr. have been approved so far. The approved projects include 3,516 water supply projects worth ₹1,18,226.61 crore and 588 Sewerage & Septage Management projects worth ₹67,840.59 crore.

Urban Transport is an integral part of Urban Development, which is a State Subject. As such, initiatives for reducing pollution, steps taken for reducing the increasing traffic congestion on the road are taken by the respective cities/States/UTs. MoHUA, being the central line Ministry for urban transport matters, have notified various guiding documents to help cities/ULBs/States/UTs. Apart from policy initiatives, at present about 1,083 kms of Metro Rail Network (including 55 km of RRTS) is operational in 25 cities of the country. Also, PM-eBus Sewa Scheme was launched on 16th August 2023 with an aim to augment bus operations in urban areas with deployment of 10,000 electric buses under the PPP model. So far, out of the 10,000 buses, this Ministry has sanctioned 9,360 buses under the PM-eBus Sewa Scheme.

An evaluation study of all Central urban schemes including PMAY-U has been conducted by NITI Ayog in year 2021. Evaluation of CLSS vertical of PMAY-U has been carried out by Quality Council of India (QCI) in 2024.

State/UT-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0

S.		Name of the State/UT	Physical Progress of Houses (Nos.)		
No.			Sanctioned	Construction Completed	Occupied
1	States	Andhra Pradesh	19,47,921	11,14,707	10,27,099
2		Bihar	4,45,057	1,97,190	1,97,139
3		Chhattisgarh	3,05,749	2,61,679	2,47,980
4		Goa	3,172	3,172	3,172
5		Gujarat	10,22,723	9,58,021	9,19,724
6		Haryana	1,32,626	72,257	72,241
7		Himachal Pradesh	14,017	11,863	11,845
8		Jharkhand	2,43,345	1,63,929	1,61,477
9		Karnataka	5,77,472	3,97,716	3,56,938
10		Kerala	1,62,101	1,38,512	1,38,411
11	Sta	Madhya Pradesh	10,00,700	8,89,367	8,78,956
12		Maharashtra	12,72,119	10,23,094	9,46,130
13		Odisha	2,23,951	1,68,285	1,62,939
14		Punjab	1,50,130	1,01,486	1,01,184
15		Rajasthan	3,46,239	2,55,541	2,50,108
16		Tamil Nadu	6,78,777	6,16,828	5,70,472
17		Telangana	3,62,173	2,24,254	1,80,386
18		Uttar Pradesh	21,01,051	17,14,741	16,80,728
19		Uttarakhand	66,341	45,124	41,518
20		West Bengal	6,17,572	4,97,474	4,96,794
Sub-total (States)			1,16,73,236	88,55,240	84,45,241
21	S	Arunachal Pradesh	13,346	8,103	6,887
22	stern States	Assam	1,87,022	1,39,369	1,39,369
23	S	Manipur	56,045	20,591	20,591
24	err	Meghalaya	7,071	2,737	2,737
25	ש	Mizoram	39,616	33,098	33,098
26	Ш	Nagaland	31,067	29,588	29,556
27	North	Sikkim	299	219	219
28	Ž	Tripura	90,313	80,815	80,815
Sub-total (NE States)			4,24,779	3,14,520	3,13,272
29	S	A&N Islands	377	234	48
30	Ŀ <u>ë</u>	Chandigarh	1,275	1,275	1,275
31	_it	D&NH and D&D	10,197	9,750	9,413
32	<u>[er</u>	Delhi	31,346	31,346	31,346
33	ľ	J&K	45,112	34,453	34,453
34	Union Territories	Ladakh	1,434	934	934
35		Puducherry	18,248	12,471	12,471
Sub-total (UTs)			1,07,989	90,463	89,940
Grand Total			122.06 Lakh	96.02 Lakh*	93.39 Lakh*

^{*} Includes houses completion of 3.42 lakh and occupied of 4.90 lakh houses of earlier scheme during PMAY-U Mission.